

**GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS & FERTILIZERS  
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA  
UNSTARRED QUESTION NO. 3329  
TO BE ANSWERED ON 1<sup>st</sup> January, 2019

**Purview of NPPA**

3329. SHRI M.B. RAJESH:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the National Pharmaceutical Pricing Authority (NPPA) has the powers to control the prices of drugs outside the purview of National List of Essential Medicines (NLEM);
- (b) if so, the details thereof;
- (c) whether the Government has recently made any changes in the Drug Price Control Order; and
- (d) if so, the details thereof and the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA)**

(a) & (b): Yes, Madam. As per para 19 of Drugs (Prices Control) Order, 2013 (DPCO, 2013), National Pharmaceutical Pricing Authority (NPPA), in case of extraordinary circumstances, if it considers necessary so to do in public interest, can fix the ceiling price or retail price of any Drug for such period, as it may deem fit.

(c): No, Madam.

(d): In view of reply at (c) above, the occasion does not arise.

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